
Uma Papabathinivs State Of Telangana

Writ Petition No. 13291, 15620 Of 2021

Court: High Court For The State Of Telangana:: At Hyderabad

Date of Decision: March 26, 2024

Acts Referred:

Constitution Of India, 1950 â€” Article 315, 320

Hon'ble Judges: T. Madhavi Devi, J

Bench: Single Bench

Final Decision: Dismissed

Judgement